

CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH

O.A. No. 2277/2013

New Delhi, this the 18thday of January, 2017

**HON'BLE MR. SHEKHAR AGARWAL, MEMBER (A)
HON'BLE MR. RAJ VIR SHARMA, MEMBER (J)**

Sh. Mahavir Vats
S/o. Late Sh. B.S. Vats
R.o WZ-603, Near Jain Temple,
Palam Village, New Delhi. ...Applicant

(By Advocate :None)

Versus

1. The Commissioner
KendriyaVidyalayaSangathan (HQ)-KVS
18, Institutional Area,
ShahidJeet Singh Marg,
New Delhi-110 016.

2. The Joint Commissioner
KendriyaVidyalayaSangathan (HQ)-KVS
18, Institutional Area,
ShahidJeet Singh Marg,
New Delhi-110 016.Respondents

(By Advocate :Dr.Puran Chand for Shri Vijay
PanditaMs.Shalini A.P. for ShriS.Rajappa)

O R D E R (O R A L)

Hon'ble Mr.ShekharAgarwal, Member (A)

None for the applicant. It is seen that there was no appearance on behalf of the applicant for last several dates. It therefore, appears that he is no longer interested in pursuing this OA. Accordingly, this OA is dismissed for default of appearance and non-prosecution.

(Raj Vir Sharma)
Member(J)

(ShekharAgarwal)
Member(A)

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